

File No. Z-12029/02/2015/Estt
NATIONAL HUMAN RIGHTS COMMISSION
Manav Adhikar Bhawan, "C" Block, GPO Complex,
INA, New Delhi – 110023

Dated: 17 June, 2015

Sub:- Engagement of Special Rapporteurs in the National Human Rights Commission.

The National Human Rights Commission has a scheme of engagement of Special Rapporteurs to "examine, monitor, evaluate, advise and report" on human rights problems through "activities undertaken by special procedures, conducting visits and providing advice on emerging issues from the perspective of human rights. A copy of the Scheme is available in the website of the Commission, at hyperlink [www.nhrc.nic.in/Documents/Scheme And Guidelines for Engagement of Special Rapporteurs 17 06 2015.pdf](http://www.nhrc.nic.in/Documents/Scheme%20And%20Guidelines%20for%20Engagement%20of%20Special%20Rapporteurs%2017%2006%202015.pdf)

In accordance with the above scheme, the Commission proposes to engage Zonal Special Rapporteurs for the following Zones.

	Zones	States covered
1.	North	Punjab, Haryana, Chandigarh, Delhi, Himachal Pradesh, Jammu & Kashmir and Uttarakhand.
2.	West	Maharashtra, Goa, Gujarat, Dadra & Nagar Haveli and Daman & Diu .
3.	Central-I	Madhya Pradesh, Chattisgarh and Rajasthan.
4.	South-1	Tamil Nadu, Puduchery, Kerala and Lakshadweep.
5.	South – 2	Andhra Pradesh, Telengana and Karnataka
6.	North East	Assam, Meghalaya, Manipur, Arunachal Pradesh, Nagaland, Mizoram, Sikkim and Tripura

The Commission also proposes to prepare a panel of experts for engagement as thematic Special Rapporteurs on various emerging human rights issues, from which they may be engaged on need basis from time to time.

Eligible and interested candidates may submit their application by speed post to the **Joint Secretary (P&A), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023** in the prescribed proforma (Annexure-I) or by email to nhrcestt@nic.in , on or before **20th July, 2015.**

Application inscribing "Zonal Special Rapporteurs" or "Thematic Special Rapporteurs" or "both" may be sent separately.

Those who have already applied are requested to apply afresh. Application not in the prescribed proforma or incomplete applications are liable to be summarily rejected.

(D.M. Tripathy)
Under Secretary (GA/Estt)

FORMAT OF APPLICATION FOR ENGAGEMENT AS SPECIAL RAPPORTEURS IN THE NATIONAL HUMAN RIGHTS COMMISSION

(Application for Zonal / Thematic Special Rapporteur)

(Strike out which ever not applicable)

Name	-	<input type="text"/>
Date of Birth	-	<input type="text"/>
Present Address	-	<input type="text"/>
Telephone No. & email ID	-	<input type="text"/>
Cadre/service to which belongs.	-	<input type="text"/>
Date of retirement from Govt. Service with last salary drawn	-	<input type="text"/>
Details of last post held	-	<input type="text"/>
Brief history of posting during last 10 years (Separate sheet may be used, if required)	-	<input type="text"/>
Sphere of activity if not retired from Govt. service	-	<input type="text"/>
Educational qualifications	-	<input type="text"/>

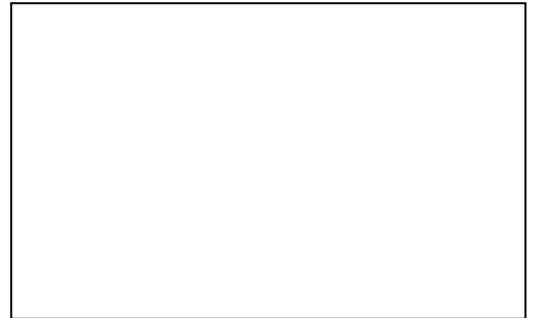
Professional qualifications -



Field of expertise/domain /Specialization
(Separate sheet may be used -
If required)



Any other information -



Name & Signature with date

(Separate sheets may be used where ever required)